

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

**Senior Civil Judges - Transfers and Postings of Senior Civil Judges - ORDERS
- ISSUED.**

ROC.NO.418/2019-B.SPL.

NOTIFICATION NO.386-B.SPL.

DATED:30.04.2019.

The High Court made the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. T.RAJYA LAKSHMI, Senior Civil Judge, Dharmavaram, Ananthapuram District.	Senior Civil Judge, Proddatur, Kadapa District, VICE Sri P.Panduranga Reddy, transferred.	Addl. Senior Civil Judge, Ananthapuram.	Prl. Senior Civil Judge, Kadapa.
2.	SRI M.GURUNATH, Senior Civil Judge, Gurazala, Guntur District.	Senior Civil Judge, Srikalahasthi, Chittoor District (post kept vacant)	Prl. Senior Civil Judge, Narsaraopet.	Prl. Senior Civil Judge, Tirupati.
3.	SRI P.PANDURANGA REDDY, Senior Civil Judge, Proddatur, Kadapa District.	Senior Civil Judge, Kavali, Nellore District (post kept vacant)	Prl. Senior Civil Judge, Kadapa.	Senior Civil Judge, Kovur, Nellore District.
4.	SRI G.VENKA- TESWARLU, III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Senior Civil Judge, Narsapur, West Godavari District (post kept vacant)	I Addl. Chief Metropolitan Magistrate, Vijayawada.	Senior Civil Judge, Bhimavaram.

5.	SMT. U.INDIRA PRIYADARSHINI, IV Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Prl. Senior Civil Judge, Madanapalle, Chittoor District VICE Sri S.Kamalakar Reddy, transferred.	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Vijayawada.	Addl. Senior Civil Judge, Madanapalle.
6.	SRI P.R.RAJEEV, Senior Civil Judge, working as Secretary, District Legal Services Authority, Machilipatnam, Krishna District.	Senior Civil Judge, Chodavaram, Visakhapatnam District (post kept vacant)	Prl. Senior Civil Judge, Machilipatnam.	Prl. Senior Civil Judge, Anakapalle.
7.	SRI M.NAGESWARA RAO, Prl. Senior Civil Judge, Nandyal, Kurnool District.	Senior Civil Judge, Kandukur, Prakasam District, VICE Sri S.M.Phani Kumar, transferred.	II Addl. Senior Civil Judge, Nandyal.	Addl. Senior Civil Judge, Ongole.
8.	SRI T.RAJA VENKATADRI, Secretary, District Legal Services Authority, Prakasam at Ongole.	Senior Civil Judge, Bhimavaram, West Godavari District, VICE V.Srinivasa Rao, transferred.	Prl. Senior Civil Judge, Ongole.	Senior Civil Judge, Tanuku.
9.	SRI S.M.PHANI KUMAR, Senior Civil Judge, Kandukur, Prakasam District.	Prl. Senior Civil Judge, Nandyal, Kurnool District VICE Sri M.Nageswar Rao, transferred.	Addl. Senior Civil Judge, Ongole.	II Addl. Senior Civil Judge, Nandyal.
10.	SMT.P.SRI SATYA DEVI, Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District.	III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District VICE Sri G.Venkateswarlu, transferred.	Addl. Senior Civil Judge-cum-VIII Addl. Chief Metropolitan Magistrate, Gajuwaka.	I Addl. Chief Metropolitan Magistrate, Vijayawada.
11.	SRI V.SRINIVASA RAO, Senior Civil Judge, Bhimavaram, West Godavari District.	Senior Civil Judge, Gurazala, Guntur District VICE Sri M.Gurunath, transferred.	Senior Civil Judge, Tanuku.	Prl. Senior Civil Judge, Narsaraopet.

12.	SRI S.KAMALAKAR REDDY, Prl. Senior Civil Judge, Madanapalle, Chittoor District	IV Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District, VICE Smt. U.Indira Priyadarshini, transferred.	Addl. Senior Civil Judge, Madanapalle.	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Vijayawada.
13.	SRI P.RAJA RAM Prl. Senior Civil Judge, Bapatla, Guntur District.	Secretary, District Legal Services Authority, Machilipatnam, Krishna District, VICE Sri P.R.Rajeev, transferred.	Prl. Senior Civil Judge, Tenali.	Prl. Senior Civil Judge, Machilipatnam.
14.	SRI B.SADHU BABU, Senior Civil Judge, Parvathipuram, Vizianagaram District.	Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District, VICE Smt. P.Srisatya Devi, transferred.	Senior Civil Judge, Bobbili.	Addl. Senior Civil Judge- cum-VIII Addl. Chief Metropolitan Magistrate, Gajuwaka.
15.	SMT. B.KRISHNA VENI, Prl. Senior Civil Judge, Machilipatnam, Krishna District.	Senior Civil Judge, Dharmavaram, Ananthapuram District, VICE Smt. T.Rajyalakshmi, transferred.	Addl. Senior Civil Judge, Machilipatnam.	Addl. Senior Civil Judge, Ananthapuram.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE:**
1. All the officers shall get themselves relieved from their present posts on or before **03.05.2019** and join in their new posts on or before **09.05.2019** without fail.
 2. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
 3. The Officers viz., Sri S.Kamalakar Reddy, Sri P.Raja Ram, and Sri B.Sadhu Babu, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since those officers are transferred to the present stations at their request.

4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 30/4

To

1. The officers concerned.
2. Incharge officers concerned.
3. The Prl. Secretary to Hon'ble the Acting **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
4. The Registrar General, and other Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati. **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravati.
9. **THE PRL. DISTRICT JUDGES:**
Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.
10. **THE I ADDL. DISTRICT JUDGES:**
Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.
11. The Pay and Accounts Officer, Andhra Pradesh.
12. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)**
Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and Eluru.
13. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.